

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 149 of 2020

In the matter of:

Edalodiyil Mirshad & Ors.

....Appellants

Vs.

Ashraf Ali Pate & Anr.

...Respondents

Present

**For Appellants: Mr. Shaheem Ahmad & Mr. Sudhanshu Prakash,
Advocates.**

**For Respondents: Mr. Ashim Sood, Krusha Maheshwari, Ms. Shreni
Shetty, For R-1.**

ORDER
(Virtual Mode)

11.01.2021: List the appeal '**For Admission (After Notice)**' '**Hearing**' on
1st March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/md